(c) the possibility of the Centre allowing the States larger deficits?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) Government's attention has been drawn to this report.

- (b) The assessment of the Centre in regard to the drought situation in Gujarat, Rajasthan, Orissa and Madhya Pradesh has been communicated to the respective States and the matter is under consideration in consultation with them. The assessment in respect of the other States, which have asked for assistance, is yet to be completed. The amount likely to be sanctioned will be known only after the assessment of requirements of funds of all affected States is completed. But this is not likely to be of a size which is likely to throw Centre's budgetary position out of gear.
- (c) The Government of India have advised all States to avoid deficits and to end the year on a balanced basis.

Bank advances to Public Sector Undertakings

850. SHRI SANAT KUMAR RAHA: Will the Minister of FINANCE be pleased to state the total amount of money advanced as credit to public sector undertakings so far and the total amount of outstanding dues to be realised from them by nationalised banks?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): A major part of the advances of public sector banks is in the nature of cash credit accommodation. In such accounts, drawals and replenishments will be a continuous process and banks only compile details of the outstanding amounts. Reserve Bank of India have reported that as at the end of June, 1974, outstanding advances of public sector banks, including the nationalised banks, to public sector undertakings stood at Rs. 844.37 y factor a fee crores.

Agreement between LIC and Insurance Field Workers

851. SHRI JAGDISH PRASAD MATHUR:

SHRI SUBRAMANIAN SWA-MY:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that there was an agreement between the management of the Life Insurance Corporation and the National Federation of Insurance Field Workers regarding pay, allowances, and annual bonus payable to Class II employees and that it was to be effective from April 1, 1973;
- (b) whether the terms of the agreement has been implemented;
- (c) if not, what are the reasons therefor; and
- (d) whether the issue of an increase in their conveyance allowance is also under consideration; if so, the results thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) No, Sir.

- (b) and (c) Do not arise.
- (d) The whole matter including the issue of an increase in conveyance allowance is under consideration.

Kisan Sabha memorandum on raw jute

- 852. SHRI SANAT KUMAR RAHA: Will the Minister of COMMERCE be pleased to state:
- (a) whether Government have received any memorandum from Kisan Sabha for enhancing price of raw jute;
- (b) if so, what minimum price for raw jute was suggested in the memorandum;
- (c) what are the basic principles on which price of raw jute is fixed;

- (d) whether there is any discrimination in fixing prices for cotton and raw jute; and
 - (e) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) and (b) Yes, Sir. A minimum support price of Rs. 100 per maund had been suggested.

- (c) Minimum support price for jute is fixed on the basis of the recommendations of the Agricultural Prices Commission which consider all aspects like cost of production, a minimum return to the grower, prices of other competing crops, the competitiveness of Indian jute goods in international markets etc.
- (d) The minimum support price of raw cotton is also fixed on the basis of the recommendations of the Agricultural Prices Commission which goes into all aspects of pricing as in the case of jute.
 - (e) Does not arise.

Introduction of Micro-Budgeting System in Nationalised Banks

853. SHRI SANAT KUMAR RAHA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government are considering introduction of micro-budgeting
 system in nationalised banks as recommended by the National Institute of Banking Management; and
 - (b) if so, whether unit-level managements of nationalised banks are prepared to adopt this system of microbudgeting?

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRIMATI
SUSHILA ROHATGI): (a) In December, 1972 Government had advised the nationalised banks to introduce progressively the system of performance budgeting. This is in consonance with

the Banking Commission's recommendation, which has been accepted by the Government, that each nationalised bank should formulate performance budgets for the calendar year, setting out the targets for performance for different activities by the bank with a system of periodical reporting.

(b) The National Institute of Bank Management has been taking steps to impart necessary training to the key personnel for effective implementation of the system and to review from time to time the work done by them as also to give them requisite guidance. Government have advised the nationalised banks to take all requisite steps so as to implement the system fully in the next two to three years.

Loss suffered by IA and AI due to strikes

854. SHRI J. S. TILAK:

SHRI KRISHAN KANT:

SHRI KALI MUKHERJEE:

SHRI GURMUKH SINGH MUSAFIR:

SHRI A. G. KULKARNI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) the total number of days during which there was strike and lock-out in Indian Airlines and Air India during the last one year; and
- (b) the total loss incurred under different heads in each case?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) Indian Airlines Strikes—12-11-73 to 23-11-73 (12 days).—A section of employees of Indian Airlines, represented by three Unions, resorted to an illegal strike by refusing to work according to the new shift system introduced from 12-11-73.